

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 01/08/2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/415/2019
PETITION NUMBER : CP/1011/IB/2018
NAME OF THE PETITIONER(S) : MUTHIAH THEVAR RAJAPANDIAN (RP)
(AKR HOLDINGS PVT LTD)
NAME OF THE RESPONDENT(S) : SRI A AALAN PAUL & 5 OTHERS
UNDER SECTION : SEC 19(2) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
	R. CHANDRA MOHAN	COUNSEL FOR RESPONDENT	R.OM
	N. KUMAR	Liquidator	N.K


ORDER

The Liquidator is present. Counsel for R1 is present. The Liquidator is directed to make available copy of the Application along with the documents relied upon to the Counsel for the R1.

It has been submitted that notice has been served on R2, R3, R4 and R5. However, in spite of the service, there is no response from the Respondents. It appears that the Respondents are deliberately avoiding the appearance before this Bench. However, the presence of R2 to R5 is necessary to prevent the ends of justice from being defeated.

Therefore, the Registry is directed to place ~~the~~ draft of bailable warrants against the R2 to R5. Put up on 09.09.2019 at 10.30 A.M.


(ANIL KUMAR B)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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